



Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Srinagar/Jammu.

Notification

Jammu, the 25th January, 2019

SRO 82 .- In exercise of the powers conferred by clause (a) of section 9 of the Stamp Act Svt. 1977 (**Act No. XL of 1977**) and in supersession of all previous notification(s) issued on the subject, the Government being satisfied that it is necessary to do so in public interest hereby direct that clauses(a) and (b) of Article 18 under Schedule-I of the Act shall be substituted by the following:

a.	Where the land or estate is within any urban or rural area.	7% of the market value of such land or area.
b.	Where the land or estate is within any urban or rural area registered in the name of a female member of the family.	3% of the market value of such land or area.
c.	Where the land or estate is within any urban or rural area registered jointly in the name of Husband and Wife.	5% of the market value of such land or area.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Principal Secretary to Government

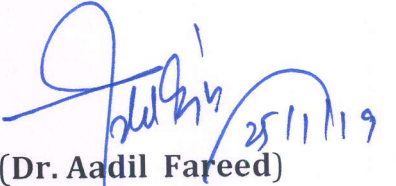
No. ET/Estt/200/2017

Dated:- 25-01-2019

Copy to the:

1. All Financial Commissioners.
2. Principal Accountant General, J&K.
3. Director General of Police, J&K.
4. All Principal Secretaries to Government.
5. Principal Secretary to the Hon'ble Governor.

6. Principal Secretary to Government, Election Department.
7. All Commissioner/Secretaries to Government.
8. Chairman, J&K Special Tribunal.
9. Divisional Commissioner, Jammu/Kashmir.
10. Principal Secretary to Chief Justice J&K High Court.
11. All Heads of Departments/Managing Directors.
12. Director, Information, J&K with the request to publish the same in the two daily leading news papers of the State.
13. Registrar General, J&K High Court, Jammu.
14. All Deputy Commissioners.
15. Director, Archives, Archaeology and Museums.
16. OSD to Hon'ble Advisor(S).
17. Pvt. Secretary to Chief Secretary, J&K.
18. Pvt. Secretary to Principal Secretary Finance.
19. Stock File/SRO File.


(Dr. Aadil Fareed)

Under Secretary to Government